

C. A. T. Bench, JAIPUR

Date of Order	Orders
13.12.93 Prejoinder not filed. 22/3	Orders on 26/9/93 Applicant or his counsel not present. Mr. C.S. Sharma, A.D.P., Officer in Charge, departmental representative on behalf of the respondents. At the request of the departmental representative, may be listed for hearing on 30.3.94. 30/3/94 adjourned 4/7/94 Office Gopal Krishna Member (Judl.)
4-7-94 Prejoinder not filed. 29/6 Reddy G. V. Sharma	Applicant and his Counsel not present. Mr. U.D. Sharma - Counsel for the respondents. OA is dismissed in default for non-prosecution on the part of the applicant. Gopal Krishna (Gopal Krishna) Member (J)
	Copy sent to the app. on 11/7/94 Date 11/7/94